

ITEM NO.7

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 9238/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

DEVI PRASAD & ORS.

Respondent(s)

Date : 17-07-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Harish Pandey, AOR

For Respondent(s)

Mr. Shantanu Sagar, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent no.1 is duly represented.

Service is complete on respondent no.3 but none has entered appearance.

Ld. Counsel for the appellant has neither taken fresh steps nor filed fresh particulars in respect of respondent no.2 despite last opportunity having been granted, as such, Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

H. SHASHIDHARA SHETTY
Registrar